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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

TEICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE APPLICANT

: ESSEL FINANCE WEALTH ZONE LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RATIBLOCHAN SARANIGI

PCS

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ORDER

Shri Rajiblochan Sarangi, PCS representing the applicant present. An e-mail communication has been received from ROC regarding the application for conversion of public limited to private limited company. Heard the PCS.

Order reserved.

(K.Anantha Padmanabha Swamy) Member (Judicial)